

Pune in Maharashtra. The break-up of these missionaries in the Eastern region, Punjab and Maharashtra is given below:—

S.No.	State	No. of foreign missionaries
1.	Assam	17
2.	Meghalaya	91
3.	Mizoram	Nil
4.	Nagaland	1
5.	Manipur	Nil
6.	Tripura	Nil
7.	Arunachal Pradesh	Nil
8.	West Bengal	284
9.	Orissa	56
10.	Punjab	14
11.	Maharashtra (excluding Pune and Nagpur cities)	305

These missionaries are working as teachers, social workers, administrators, doctors, nurses, priests etc.

Empanelment for the post of Joint Secretary

429. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the empanelment of officers belonging to certain Group 'A' services for the level of Joint Secretary's rank have been delayed by two to three years;

(b) what is the latest year for which I.A.S. officers have been screened for the posts of Joint Secretary; and

(c) whether it is being done regularly and on time if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No Sir. The assessment of eligible officers belonging to Central Group 'A' services for their suitability for holding posts at the level of Joint Secretary is undertaken as and when their complete service particulars are furnished by the respective Cadre Controlling Authorities.

(b) I.A.S. officers are assessed for the posts of the level of Joint Secretary after they have completed 17 years of service. I.A.S. officers upto 1963 batch have since been assessed for holding Joint Secretary level posts at the Centre. The assessment of I.A.S. officers of 1964 batch is now being taken up.

(c) Does not arise.

Recommendations of A.R.C. regarding deputation of officers of C.S.S.

430. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Administrative Reforms Commission recommended a uniform criterion for all Group 'A' services for deputation to Central Secretariat Service and Government have accepted the same;

(b) whether it is also a fact that Government have laid down a new criterion of Minimum Pay as Rs. 1200 for Under Secretaries, Rs. 1400 for Deputy Secretaries, Rs. 1800 for Directors and Rs. 2250 for Joint Secretaries for panelment to C.S.S. whereas no such criterion is applied to IAS Officers; and

(c) if so, what are the reasons therefor and in what manner Government propose to remove the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P.

VENKATASUBBAIAH: (a) The Administrative Reforms Commission did not specifically recommend a uniform criterion for deputation of officers of all Group 'A' Services for Central deputation.

(b) and (c) The eligibility criteria prescribed in respect of officers of Group 'A' Central Services for deputation to tenure posts at the Centre at the level of Under Secretary, Deputy Secretary and Director are as follows:—

Under Secretary level posts

Officers who have completed 5 years in the Cadre including probationary period and are in the scale of Rs. 1100—1600.

Deputy Secretary level posts

Officers having at their credit 9 years of service in the cadre and drawing pay in the scale of Rs. 1500—2000 or a basic pay of Rs. 1400 in the scale of Rs. 1100—1600.

Director level posts

Officers who have been granted Selection Grade and officers in the Junior Administrative Grade of Rs. 1500—2000 and who have completed 14 years of service in their parent cadre.

Eligibility criteria in respect of IAS officers for posts below Joint Secretary level

Officers of the Indian Administrative Service (IAS) are also required to have completed 5 years, 9 years and 14 years of service to be eligible for appointment to posts of the level of Under Secretary, Deputy Secretary and Director, respectively. At these stages, IAS officers normally reach the pay levels indicated above for Central Services Group 'A' officers. Moreover, there is a further eligibility condition in the case of IAS officers, namely that they should have had at least 2 and 3 years of district experience to be eligible for appointment to posts at the level of Under

Secretary and Deputy Secretary respectively.

The underlying objective behind the criteria of length of service and minimum pay is to have a manageable list of eligible officers which will bear a reasonable proportion to the number of vacancies. It was also felt that on appointment to a Secretariat post, an officer should not get an abnormal rise in his pay resulting in discontentment amongst comparatively senior officers in his cadre. The revised criteria have helped in preparing eligibility lists of manageable proportions and having rational link with the number of likely vacancies.

Criteria for appointment to J.S. level post at the Centre

The posts of Joint Secretary/equivalent under the Central Government, covered by the Senior Staffing Scheme, are filled on tenure deputation basis from amongst officers belonging to All India Services and other Central Group 'A' Organised Services. A minimum length of 17 years of service is necessary for consideration for appointment to such tenure posts and this is being adopted for officers belonging to various services uniformly. However, pay scales are also taken into account in determining the eligibility of Group 'A' Central services officers with the object of keeping the size of the panel within a reasonable limit linked to the number of vacancies.

Officers on deputation to Central Secretariat Service

431. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of officers on deputation to Central Secretariat from various services in different levels starting from Under Secretary to Secretary to